

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:-11657-JK (LD ) of 2024**

**DATED:- 28 - 06 - 2024**

Sanction is hereby accorded to the appointment of Officer's of Jal Shakti Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 28.06.2024

No:-LAW-OIC/6/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary) Jal Shakti Department
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

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*Reyaz Ali Bhat*  
*28.06.24*

**Annexure to the Government Order No:-11657-JK(LD) of 2024 dated 28.06.2024**

S.No.	Title of the Case	Case No.	Name of the Officer & Designation
1.	CP 207/2023, OA 273/2023	Sunil Kumar Sharma Vs Shaleen Kabra Principal Sec JSD and Ors	Er. Rajiv Ghai, XEN Hyd Div Ramban
2.	WP(C) 1204/2024	Shemsher Singh Vs. UT of J&K and Ors	Er. Bodh Raj, SE Hyd.Circle Jmu
3.	WP(C) 379/2024	Gopal Singh Vs. UT of J&K and Ors	Er. Bodh Raj, SE Hyd.Circle Jmu
4.	WP(C) 610/2023	Satish Sharma & Anr Vs. UT of J&K and Ors	Er. Rajinder Kumar Gupta, XEN ID-I Jammu
5.	TA 4349/2020, MA 88/2024	Haqiqat Singh Vs. UT of J&K and Ors	Er. Rajinder Kumar Gupta, XEN ID-I Jammu
6.	OA 1121/2020	Vikram Singh Langeh Vs. UT of J&K and Ors	Er. Rajinder Kumar Gupta, XEN ID-I Jammu
7.	Restoration application 27/2023	M/s Shiv Shankar Construction Company Vs. UT of J&K and Ors	Er. Rajinder Kumar Gupta, XEN ID-I Jammu
8.	WP(C) 174/2021	Praba Devi Vs. UT of J&K and Ors	Er. Sumeesh Hangloo, AEE, ID-I, Jammu (Sub-Division Domana)
9.	WP (C) 980/2024	Mohinder Singh Vs UT of J&K and Others.	Er. Rajneesh Kohli , XEN TWID Jammu
10.	CP 101/2024, OA 1440/2023	Shashi Paul Vs UT of J&K and Others.	Er. Rajneesh Kohli, XEN TWID Jammu
11.	OA 498/2020	Vikas Bhagat Vs UT of J&K and Others.	Er. Rajneesh Kohli, XEN TWID Jammu
12.	CCP(S) 365/2023	Rajinder Singh Vs UT of J&K and Others.	Er. Rajneesh Kohli, XEN TWID Jammu
13.	CCP(S) 68/2024	Bharat Bhushan Khajuria Vs UT of J&K and Others.	Er. Rajneesh Kohli, XEN TWID Jammu
14.	WP(C) 1886/2022	M/s AAR PEE Auto Aids Vs. UT of J&K and Ors	Er. Rajneesh Kohli, XEN TWID Jammu
15.	OA 564/2024	Naseer Ahmed Vs. UT of J&K and Ors	Er. Sunil Sharma, XEN Hyd. Div Kishtwar
16.	WP(C)1158/2024	Shiv Shankar Vs. UT of J&K and Ors	Er. Kumar Jatinder Sharma, XEN FCD Jmu
17.	TA 8560/2021	Farooq Iqbal Thakur & Ors Vs. UT of J&K and Ors.	Er. Jugal Kishore Nagotra, XEN I& FCD Baderwah
18.	WP(C) 1192/2024	M/s UANMAX Infra Ltd. Vs UT of J&K	Er. Madan Lal Sharma, XEN FCD Kathua
19.	T.A./7872/2021	Lakesh Kumar v/s State & others	Er. Braham Jyoti Sharma, SE Poonch
20.	TA./5991/2021	Rahul Sharma Vs. State of J&K	Er. Braham Jyoti Sharma, SE Poonch
21.	OA/1666/2022	Krishan chander Vs. State of J&K	Er. Rajneesh Kohli, XEN, TWID, Jammu,
22.	TA/33/2020	Anil Singh Vs. State of	Er. Jugal Kishore Nagotra, XEN, I& FCD

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		J&K	Bhaderwah
23.	CP/274/2022	Rajesh Sharma Vs. State of J&K	Er. Jugal Kishore Nagotra, XEN, I& FCD Bhaderwah
24.	TA/2441/2020	Mohd. Razak Vs. State of J&K	Er. Asrar Ahmed Khan XEN, I&FCD Rajouri
25.	TA/8550/2020	Mohd. Maroof Vs. State of J&K	Er. Asrar Ahmed Khan XEN, I&FCD Rajouri
26.	TA/582/2020	Bupesh Chander Raina Vs. State of J&K	Er. Asrar Ahmed Khan XEN, I&FCD Rajouri
27.	OA/1157/2021	Manzoor Khan Vs. State of J&K	Er. Janak Sharma, XEN, ID Akhnoor
28.	TA/8805/2020	Azad Hussain Shah Vs. State of J&K	Er. Vaneet Vaid, XEN ID Poonch
29.	TA/5950/2020	Yasir Hamid Vs. State of J&K	Er. Vaneet Vaid, XEN ID Poonch
30.	OA/513/2024	Kashmiri Lal Vs. State of J&K	Er. Harpal Singh Modi, XEN ID Udhampur
31.	OA 37/2022	Suresh Kumar Vs. State of J&K	Er. Harpal Singh Modi, XEN ID Udhampur
32.	WP (C) No. 1304/2024	Jagdish Singh V/s UT & Ors	Er. Rockey Mahajan, Executive Engineer Jal Shakti (PHE) DIVISION AKHNOOR
33.	O.A NO 1552/2021	Sewa Ram V/S U.T & Ors	
34.	WP (C) No. 50/2022	Greesh Chander Sharma V/s UT & Ors	
35.	WP © No. 214/2024 in Legal No. 180/2024	Veer Singh V/s UT & Ors	
36.	OA No. 633/2024	Gulam Rasool V/s UT & Ors	Er. Ashish Sharma, Executive Engineer, Jal Shakti (PHE) Rural Division, Jammu
37.	OA No. 594/2024	Yassir Ali Butt V/s UT & Ors	Er. Hamesh Manchanda, Chief Engineer, Jal Shakti (PHE) Department Jammu
38.	OA NO. 554/2024	SUBASH CHANDER V/S U.T & Ors	Er. Girdhari Lal, Executive Engineer Jal Shakti (PHE) Division Kathua
39.	OA NO. 576/2024	SAT DEV SINGH V/S UT & ORS	
40.	CP No. 133/2024 in OA NO. 53/2024	OM Parkash & Ors V/S State & Ors	
41.	CP No. 133/2024 in OA NO. 53/2024	OM Parkash & Ors V/S State & Ors	Er. K.K. Chopra, Executive Engineer PHE Mech. DIVISION KATHUA
42.	OA NO. 583/2024	PRITAM SINGH V/S UT & ORS	Er. Rajeshwar Singh, Executive Engineer, PWD SPC SUB DIVISION GANDOH
43.	OA NO. 581/2024	Dev Raj V/s UT & Ors.	
44.	OA No. 582/2024	MOHD MAQBOOL SHEIKH V/S UT & ORS	Er. Sunil Sharma, Executive Engineer Hydraulic Division Kishtwar
45.	CP No. 126/2024 in OA No. 1555/2023	Chaman Lal V/s UT & Ors	
46.	OA NO. 558/2024	ASHA RAM V/S UT & ORS	Er. Kashmir Singh, Executive Engineer, PHE (Mech) South Division Jammu
47.	OA NO. 570/2024	MADAN LAL V/S UT & ORS	
48.	OA No. 588/2024	Tilak Raj V/s UT & Ors.	Er. Manoj Gupta, Executive Engineer, PHE

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			Mech. DIVISION RAJOURI
49.	OA No. 273/2024 in Legal No. 179/2024	Tariq Hussain V/s UT & Ors.	Er. Rash Pal Singh, Executive Engineer Jal Shakti (PHE) Division Poonch
50.	TA No.61/504/2020 WP(C) No2045/2019	Darshana Devi & Ors V/S State & Ors	Er. Sudesh Kumar, Executive Engineer Jal Shakti PHE DIVISION DODA
51.	WP (C) No. 1666/2020	Arshid Ahmed Vs Union Territory of J&K and Ors.	Sh. Sudesh Kumar Bhagat, Executive Engineer, Jal Shakti (PHE) Division, Doda i
52.	SWP No. 401/2018, T.A No. 7409/2020.	Daleep Kumar and others VERSUS Union Territory of J&K and Others	Mr. Sahil Mahajan, Under Secretary to Government Department
53.	O.A No. 102/2024.	Samina Akhtar VERSUS Union Territory of J&K and Others in	Mr. Rehmatullah Shah, Under Secretary to the Government, Jal Shakti Department
54.	WP (C) No. 756/2024.	Sulaman Asaf Manhas Versus Union Territory of J&K and Others	Mr. Rehmatullah Shah, Under Secretary to Government Department of Jal Shakti
55.	SWP.No. 1811/2013, T.A No. 6990/2021	Joginder Ram Dogra & Others VERSUS Union Territory of J&K and Others in	Mr. Sahil Mahajan, Under Secretary to Government, Department of Jal Shakti
56.	SWP No. 41/2019, T.A No. 1020/2021.	Nisar Ahmad Dar Versus U.T of J&K & Others	Er. Ajaz Ahmad Batoo, Executive Engineer PHE Division Baramulla
57.	WP (C) No. 134/2024	Ghulam Mohammad Thoker V/s Union Territory of J&K And Ors.	Er. Nazir Ahmad Bhat Executive Engineer ID Pulwama

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